

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2537**

TO BE ANSWERED ON THE 4TH AUGUST, 2026/ SHRAVANA 13, 1948 (SAKA)

CHILD KIDNAPPING

**†2537. SHRI SANJAY UTTAMRAO DESHMUKH:
SHRI SANJAY HARIBHAU JADHAV:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details and the number of child kidnapping cases registered in the country during each of the last five years, State-wise including Washim-Yavatmal Lok Sabha Constituency in Maharashtra;

(b) the details of the percentage of kidnapped children who have been safely rescued/recovered during the said period, State-wise;

(c) the number of cases of child trafficking along with the action taken thereon, State-wise;

(d) whether the Government is aware regarding the involvement of organized crime networks in child kidnapping, if so, the details thereof including the action taken against them, State-wise;

(e) the details of the assessment of the Government regarding the effectiveness of the 'Khoya-Paya' portal in tracking missing children;

(f) the details of the security arrangements in place at railway stations and bus terminals to prevent the kidnapping of children; and

(g) the details of the steps taken by the Government to strengthen the Child Welfare Units?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) to (c): National Crime Records Bureau (NCRB) compiles statistical data on crimes as reported to it by the States/UTs and publishes the same in its annual publication “Crime in India”. The latest published report pertains to the year 2024.

State/UT-wise details of Cases Registered, Child Victims and Child Victims Recovered Alive under Kidnapping and Abduction of Children during 2020-2024 are enclosed at Annexure-I.

NCRB collects cases registered only, at district level. The Number of Cases Registered under Kidnapping and Abduction of Children in Washim and Yavatmal Districts of Maharashtra during 2020-2024 are as follows:-

District	2020	2021	2022	2023	2024
Washim	58	59	66	75	62
Yavatmal	118	150	215	115	235

State/UT-wise Child Victims Trafficked & Rescued under Human Trafficking during 2020-2024 are enclosed at Annexure-II.

(d) to (g): ‘Police’ and ‘Public Order’ are ‘State’ subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and

order, protection of life and property of the citizens (which includes children) of cases rests with the respective State Governments/UT Administrations.

To enhance the effectiveness in tracing missing children, the TrackChild portal for Missing/Found Children, and Khoya-Paya application for Missing/Sighted Children have been integrated with unified Mission Vatsalya Portal and Criminal Tracking & Network Systems (CCTNS) which allows interoperability in terms of matching of F.I.Rs of missing children with data base of TrackChild Portal to trace and match missing children by the concerned State/UT police. It is implemented with support and involvement of various stakeholders namely Ministry of Home Affairs, Ministry of Railways, State Governments/ UT Administrations, Child Welfare Committees, Juvenile Justice Boards, National Legal Services Authority, etc. Any citizen can report about any missing or sighted children through Khoya Paya module.

For providing outreach services to missing children and needy children, the Ministry of Women and Child Development operates Child Helpline No. 1098, which is operational 24/7 and integrated with Emergency Response Support System-112 (ERSS-112). For immediate assistance,

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passengers can make complaints on Rail Madad Portal directly or through Helpline Number 139 [integrated with Emergency Response Support System (ERSS) No.112].

To curb human trafficking through the Railways, Railway Protection Force (RPF) has launched "Operation AAHT" a Pan India drive in coordination with other stakeholders. Further, RPF has established more than 750 Anti Human Trafficking Units (AHTUs) at the Post (Thana) level across the Indian Railways. These AHTUS coordinate with various agencies involved in preventing human trafficking and assist in the rescue of victims of trafficking. A massive and sustained Pan India drive, namely 'Nanhe Farishtey', has been launched on the Indian Railways to rescue children in need of care and protection found in trains and at railway stations. CCTV cameras have been installed at a number of railway stations and in coaches which are beneficial in identifying vulnerable children and facilitating timely intervention for their protection. The Ministry of Home Affairs has provided financial assistance to all States and UTs for strengthening the establishing AHTUs covering all Districts of the States/UTs.

The Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act, 2015) creates statutory structures at the State and District levels which

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include State Child Protection Society, Child Welfare Committees (CWCs), Juvenile Justice Boards (JJBs), District Child Protection Units and establishment of Child Care Institutions (CCIs). CWCs are mandated to monitor the function of the CCIs and have been empowered to take decisions with regard to the children in need of care and protection, keeping their best interest in mind.

Under “Mission Vatsalya Scheme of Ministry of Women & Child Development, support is being provided to States and UT Governments for delivering services for children in need and in difficult circumstances. CCIs established under the scheme support such children through various measures which includes age-appropriate education, access to vocational training, recreation, health care and counseling etc.

The ‘Standard Operating procedure (SOP) for cases of missing children’ to assist Police, Child Welfare Committees and Juvenile Justice Board in dealing with the cases of missing and found of recovered children has been circulated to all States/UTs.

Further, the Ministry of Home Affairs has issued a number of advisories

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to all States and Union Territories on the issue of missing/kidnapping of children, advising to treat every missing child case with utmost urgency by promptly registering FIRs, launching immediate search and rescue operations, ensuring strong inter-agency and inter-State coordination, leveraging technology for tracing, and closely monitoring investigations to secure safe recovery and prevent trafficking or exploitation. All these Advisories are available on the website of this Ministry.

State/UT-wise Cases Registered (CR), Child Victims (CVICT) and Child Victims Recovered Alive (CVRA) under Kidnapping and Abduction of Children during 2020-2024

SL	State/UT	2020			2021			2022			2023			2024		
		CR	CVICT	CVRA	CR	CVICT	CVRA	CR	CVICT	CVRA*	CR	CVICT	CVRA*	CR	CVICT	CVRA*
1	Andhra Pradesh	487	504	520	487	509	590	519	554	725	413	418	422	264	268	330
2	Arunachal Pradesh	41	48	42	52	52	37	38	44	52	31	32	109	35	54	62
3	Assam	2312	2894	2991	2704	2780	1777	1841	2097	2950	1772	1787	5362	999	1025	1164
4	Bihar	3539	3609	2721	3918	3959	4392	5005	5027	6709	6233	6275	6607	2325	2366	4182
5	Chhattisgarh	1935	2001	2050	2612	2658	2734	2700	2736	2645	2730	2982	2982	3345	3374	3635
6	Goa	35	36	30	44	47	44	63	66	61	63	71	73	80	86	79
7	Gujarat	960	984	1007	1210	1241	1215	1511	1554	1429	1506	1547	1442	1013	1038	1212
8	Haryana	1488	1498	1435	2050	2239	2207	2574	2628	2576	2922	2982	2893	2725	2805	2527
9	Himachal Pradesh	312	320	311	393	403	413	379	406	396	397	408	391	361	376	368
10	Jharkhand	505	510	531	583	590	494	650	652	633	534	534	728	100	102	285
11	Karnataka	1936	1999	2029	2546	2637	2763	3035	3139	2741	3254	3318	3564	3636	3731	4001
12	Kerala	200	203	195	259	263	256	286	292	282	193	201	240	115	118	114
13	Madhya Pradesh	7058	7336	7218	9137	9581	9754	10125	10253	10138	11521	11590	10796	11594	11669	11652
14	Maharashtra	7392	7532	8406	9555	9848	9869	11571	11859	10882	12252	13150	13634	12950	13277	13433
15	Manipur	35	35	35	36	37	45	49	51	19	21	21	13	12	15	19
16	Meghalaya	50	51	48	63	64	42	89	89	41	65	66	111	81	84	77
17	Mizoram	3	3	2	2	2	2	5	6	6	3	3	1	0	0	0
18	Nagaland	5	5	12	10	11	11	3	3	5	1	1	1	2	2	6
19	Odisha	3915	3915	3743	5187	5192	5076	5606	5627	6042	5978	5979	3179	6814	6815	8836
20	Punjab	1032	1080	828	1440	1450	1230	1338	1358	1032	1334	1366	1287	77	85	1382
21	Rajasthan	2769	2835	2745	3593	3623	3617	4539	4607	4515	5738	5764	5483	5414	5486	5826
22	Sikkim	31	35	13	38	45	22	45	60	55	35	45	45	33	40	19
23	Tamil Nadu	252	267	263	259	274	309	240	244	269	175	175	185	56	64	67
24	Telangana	1258	1275	1150	1748	1785	1665	1821	1883	1980	1969	2011	1829	2334	2388	2334
25	Tripura	99	99	117	106	106	104	86	86	83	110	114	109	31	33	42
26	Uttar Pradesh	5513	5520	5093	6814	6869	6991	7707	7901	7871	8025	8160	13152	8350	8551	7815
27	Uttarakhand	365	365	117	239	241	88	579	579	790	659	694	1015	624	632	428
28	West Bengal	7079	7323	6425	6394	6421	6342	5761	5876	5908	5742	5997	5893	5661	5773	6308
	TOTAL STATE(S)	50606	52282	50077	61479	62927	62089	68165	69677	70835	73676	75691	81546	69031	70257	76203
29	A&N Islands	6	6	6	6	7	9	14	14	12	22	22	19	17	20	20
30	Chandigarh	112	119	116	149	153	113	139	143	148	157	163	148	178	178	0
31	D&N Haveli and Daman & Diu	19	19	24	46	46	47	48	48	41	47	47	53	44	44	42
32	Delhi	3748	3862	3959	5053	5353	4924	5378	5624	5165	5471	5655	5260	5404	5606	8732
33	Jammu & Kashmir	293	302	286	478	493	426	513	534	542	486	502	481	412	423	408
34	Ladakh	0	0	0	0	0	0	5	5	3	4	5	7	3	3	3
35	Lakshadweep	1	1	1	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	34	35	0	22	24	0	21	21	49	19	19	65
	TOTAL UT(S)	4179	4309	4392	5766	6087	5519	6119	6392	5911	6208	6415	6017	6077	6293	9270
	TOTAL (ALL INDIA)	54785	56591	54469	67245	69014	67608	74284	76069	76746	79884	82106	87563	75108	76550	85473

Source: Crime in India

Note : * The figures included Recovered Victims from previous years kidnapped children

State/UT-wise Victims Trafficked & Rescued Children (below 18 Yrs) under Human Trafficking during 2020-2024

SL No.	State/UT	Trafficked					Rescued				
		2020	2021	2022	2023	2024	2020	2021	2022	2023	2024
1	Andhra Pradesh	23	58	14	17	23	8	11	14	19	27
2	Arunachal Pradesh	13	3	1	19	55	13	3	1	17	28
3	Assam	84	215	123	106	96	67	188	156	94	96
4	Bihar	123	311	613	353	547	123	311	613	353	547
5	Chhattisgarh	35	43	26	21	22	39	43	26	21	21
6	Goa	1	0	0	1	0	1	0	0	1	0
7	Gujarat	65	5	6	20	8	65	5	6	20	8
8	Haryana	7	21	13	8	2	7	21	11	8	2
9	Himachal Pradesh	2	4	0	0	1	2	4	0	0	1
10	Jharkhand	114	146	129	132	223	77	145	113	71	208
11	Karnataka	2	5	7	4	13	1	5	7	3	13
12	Kerala	184	219	140	104	59	179	169	128	91	51
13	Madhya Pradesh	79	87	91	56	103	75	87	89	56	104
14	Maharashtra	49	52	56	139	78	65	62	56	139	78
15	Manipur	4	4	0	3	0	4	4	0	3	1
16	Meghalaya	1	1	0	0	1	1	1	0	0	1
17	Mizoram	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0
19	Odisha	159	497	353	348	245	159	399	564	342	242
20	Punjab	65	11	12	33	10	61	8	9	31	40
21	Rajasthan	815	417	453	358	290	815	417	453	358	290
22	Sikkim	2	0	0	0	0	2	0	0	0	0
23	Tamil Nadu	24	16	3	0	4	23	38	3	0	4
24	Telangana	32	222	63	35	49	31	222	63	35	49
25	Tripura	2	0	0	12	11	2	0	0	12	23
26	Uttar Pradesh	61	40	73	66	98	58	40	73	64	85
27	Uttarakhand	9	9	7	41	8	8	9	7	41	8
28	West Bengal	53	50	78	50	56	56	58	91	40	54
	TOTAL STATE(S)	2008	2436	2261	1926	2002	1942	2250	2483	1819	1981
29	A & N Islands	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	3	2	0	0	0	3	2	0	0	0
31	D&N Haveli and Daman & Diu	2	0	0	0	0	2	0	0	0	0
32	Delhi UT	202	437	605	749	282	202	437	605	749	282
33	Jammu & Kashmir	2	2	10	10	8	2	2	10	10	8
34	Ladakh	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	5	0	2	2	5	0	0	0	2	5
	TOTAL UT(S)	214	441	617	761	295	209	441	615	761	295
	TOTAL (ALL INDIA)	2222	2877	2878	2687	2297	2151	2691	3098	2580	2276

Note: Human Trafficking data published is based on annual data as provided by States/UTs from their Anti Human Trafficking Units

*Rescued victims include victims from previous year cases or cases registered in other States